

through Paradeep Port during the last three years is as follows :-

(Qty. in lakh Mts)

	1995-96	1996-97	1997-98
Barbil Banspani Sector	6.00	8.24	5.98
Gandha-Mardhan Sector	0.43	0.09	—
*Other Mines in the State of Orissa (Daitari)	0.94	1.16	0.11
Total	7.37	9.49	6.09

**Misuse and Forgery of Special
Import Licences**

1578. SHRI K.S. RAO : Will the Minister of FINANCE be pleased to state:

(a) whether the Government have received complaints about misuse and forgery of the special import licences issued for restricted items;

(b) if so, the number of special import licences that have been detected as forged at various Custom Houses during the last three years modus-operandi thereof;

(c) the details of the action taken against the defaulters; and

(d) the measures taken by the Government to prevent misuse and forgery of special import licences in future?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF FINANCE (BANKING, REVENUE AND INSURANCE) (SHRI KADAMBUR M.R. JANARTHANAN) : (a) and (b) Yes, Sir. Fifty seven cases (Provisional) have been detected of forged Special Import Licences (SILs). Some of the modus-operandi adopted are;

- i) use of fake Licence number;
- ii) same number of SILs being reused/forged; and
- iii) use of colour photocopies of the SILs.

(c) Eleven arrests have been made so far. Other action is taken by the Directorate General of Foreign Trade (DGFT) for suspension/cancellation of licence and/or imposition of penalty.

(d) The fields formations have been alerted about the malpractices. The Directorate General of Foreign Trade has decided to take following steps:

- i) re-design the format of licence to prevent forgery by preventing colour photocopy being done;
- ii) use of serially numbered licences; and
- iii) centralised distribution of these licences at DGFT Headquarters.

Visit by Foreign Tourists

1579. SHRI MANIKRAO HODLYA GAVIT :

SHRI MAHESH KANODIA :

Will the Minister of TOURISM be pleased to state:

(a) the number of foreign tourists visited India during the last three years;

(b) the amount of foreign exchange earned due to influx of tourists during the above period, year-wise;

(c) whether the Government propose to formulate any new scheme to attract the tourists so as to earn more foreign exchange;

(d) whether Government have any scheme to encourage the tourism in Maharashtra and Gujarat;

(e) if so, the details thereof; and

(f) the details of financial assistance provided by the Union Government to the State Governments for the development of Tourism during the last three years; State-wise?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF TOURISM (SHRI MADAN LAL KHURANA) : (a) and (b) Total number of foreign tourists who visited India and the estimated foreign exchange earnings from tourism during the year 1995, 1996 and 1997 are as given below:-

Year	Foreign Tourist Arrivals	Estimated Foreign Exchange Earnings (Rs. crores)
1995	2123683	8633.30
1996+	2287860	10049.95
1997	2374094	11051.43